

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08:RADC: ND**

CIS No. 426/2019

CBI Vs. Vivek Yadav

RC No. 26A/2019/CBI/ACB/New Delhi

U/S: 7(A) of PC Act

30.06.2020

(Through CISCO Webex Meeting App)

Case file is taken up through Video Conferencing hosted by Ms. Indu Sharma Bhoria, Personal Assistant, in compliance of **Order No. E-3943-4029/DJ/RADC/2020 dt. 13.06.2020 of Id. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi.**

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dt. 23.03.2020, no. 159/RG/DHC/2020 dt. 25.03.2020, no. R-77/RG/DHC/2020 dt. 15.04.2020, no. R-159/RG/DHC/2020 dt. 02.05.2020, no. R-235/RG/DHC/2020 dt. 16.05.2020, R-305/RG/DHC/2020 dt. 21.05.2020, no. 1347/DHC/2020 dt. 29.05.2020 and no. 16/DHC/2020 dt. 13.06.2020.

Present: Mr. M. Saraswat, PP with SI Ashok Kumar, *Pairvi Officer*, for CBI.

None for accused despite another court notice served to the defence counsel through *Whatsapp* on **mobile no. 8505808500** and on e-mail id **advocatealok1975@gmail.com**,

available on record.

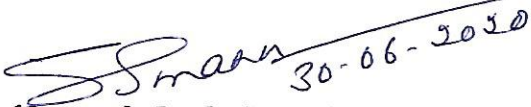
Mr. Dhanesh Kumar, Reader and Mr. Narender Kumar, Ahlmad of this Court have also joined through Cisco Webex Meetings App.

An e-mail dated 29.06.2020 has been received from Advocate Alok, defence counsel for the accused on the official id of the Court - readercbi08radc@gmail.com submitting that he will not be able to join the proceedings through video conferencing for various reasons such as -lack of resources and safety concern due to COVID-19 pandemic.

Since the defence counsel has not consented to join the trial proceedings through video conferencing, it is deemed just and proper to adjourn this case to 29.07.2020, which is the date fixed by the order of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi vide No. E-3943-4029/DJ/RADC/2020 dated 13.06.2020, for en-bloc adjournment of cases listed today.

Put up for scrutiny of documents and further proceedings now on 29.07.2020.

A copy of this order be sent to the Computer Branch for uploading on the official website.


(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND:30.06.2020
SANTOSH SNEHI MANN
Special Judge (PC Act), CBI-08
Room No. 501, Rouse Avenue Court Complex
New Delhi

ISB